## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1701/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES: Mahalaxmi TMT Pvt.Ltd. V/s. Antriksh Barter Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ils SRS legal	Adv for pet.	S.N. Misha
	Jandeep Singh Khatlan ilb		8
	Khanton & la		

## ORDER

## CP No. 1701/I&BP/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner's Counsel, the Company Petition No. 1701/2017 is hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

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